

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2022 (FRIDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1111 of 2020 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	Anand M. Mishra

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 14 of 2022	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors.	Tuhin Sinha	Aditya Bharech Punita Khattar-R1
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 834 of 2021 & I.A. No. 2238 of 2021	Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd.	Aaditya Pande	Uzair Z. Kazi Dhanushree Hubilkar
4.	Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd. & Ors.	Niharika Ahluwalia	Mainak Bose Nikhil Jhunjhunwala-R1 & R4 Manju Bhuteria-R8 V.V.V. Sastry-R10
5.	Comp. App. (AT) No. 64 of 2022	Trivir Blessing Developers Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Divesh Goyal	

For Hearing

6.	Comp. App. (AT) (Ins) No. 702 of 2020 (PH)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
7.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021 (PH)	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1

8.	Comp. App. (AT) (Ins) No. 540 of 2021 (PH)	DBS Bank India Pvt. Ltd. Vs. Rakesh Kumar Jain Resolution Professional of M/S Jiya Agro Pvt. Ltd. & Ors.	Madhurima Sarangi	Mohit Nandwani
9.	Comp. App. (AT) (Ins) No. 685 of 2021 (PH)	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	Diwakar Maheshwari	Kartik Nagarkati Suchitra Valjee Sharanya Shivaraman Ankit Lohia-R1
10.	I.A. No. 1075 - 1076 of 2021 in Comp. App. (AT) No. 65 of 2019 (PH)	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
11.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe Nitish Ojha

02:00 PM

For Hearing

12.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
13.	Comp. App. (AT) No. 204 of 2020 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi
14.	Comp. App. (AT) No. 81 of 2021 (PH)	Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors.	Garima Bajaj	Dhiren R Dave-R1 to R8

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By order of Hon'ble Chairperson
-sd/-
Registrar